

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 82109/2017, 82617/2017, in Petition(s) for Special Leave to Appeal (C) No(s). 22590/2017

RAMESH SINGH

Petitioner(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 82109/2017
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS ON IA 82617/2017)

Date : 20-11-2017 These matters were called on for hearing today.

For Petitioner(s)

Mr. Imtiaz Ahmed, Adv.
M/S. Equity Lex Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner seeks two weeks' time to furnish the fresh addresses of respondent Nos.2, 3 and 4 within two weeks. Granted. Notice thereafter be issued to respondent Nos.1 to 4.

List again on 23.1.2018.

KAPIL MEHTA
Registrar
20.11.2017

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